NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/60/2016: S. Pathmakumar & another: Malabar Hotels Private Limited and 7 others	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398, 111	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
S. Havi	Comed for Petitions	53
S. Ar avi helah	Consel for R2, R3, R6	
K. RAMASAMY	Consel AX Respondent No.7	Cranter
K. RAMSAMY K. RAMSAMY		
A- Wifayktiman	Connel LR, & R17	
for Ramalingson & Dassoin	li coursel fre 4 to Renjar	odnt Afform
For Mls. Shiva tumar &	counted for 5th f	Respondent J.
Suresh		

ORDER

Counsel for petitioner present. Counsel for R1 & R17, counsel for R4, counsel for R5 and counsel for R7 are present. Counsel for R2, R3 & R6 present and stated that he is intending to file a petition for setting aside the ex parte order passed on 27.7.2017. Put up on 04.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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